

THE SCHEDULE

[See Rule 18 (1)]

Return of Assets and Liabilities as on 31st December, 2012

1. Name of the Government servant in full: VISHAL BHAMNOTRA (in block letters)

2. Service to which he belongs: Himachal Pradesh Judicial Services(H.P.J.S.)

3. Total length of service upto date: 02 YEARS, 05 MONTHS, 17 DAYS (till 15.07.2013- Date of Joining 28.01.2011)

(i) in non-gazetted rank.: NO

(ii) in gazetted rank. : YES

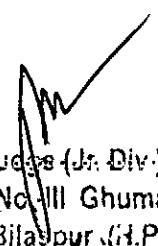
4. Present post held and place of posting: CIVIL JUDGE Jr. Div. cum J.M.I.C. Court No. 3, Ghumarwin, District Bilaspur H.P.

5. Total annual income from all sources from 1/12 to ~~31/12~~ 6,12,628/- Rs. (without deduction, i.e. including deduction on account of ~~GPF~~ lic, Tax deduction, PPF etc, i.e. Rs. 1,97,930/-)

6. Declaration

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of rule 18 of the Central Services (Conduct) Rules, 1964.

Date.. 16-7-2012..

Signature..  Civil Judge (Jr. Div.).....
Court No. III Ghumarwin
Dist. Bilaspur (H.P.)

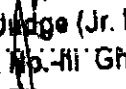
FORM NO. 1

**Statement of immovable property in respect of Sh. Vishal Bhamnotra, Civil Judge
Jr. Div. Cum JMIC, Court No. 3, Ghumarwin, as on the 31st December, 2012**

Sl. No.	Description of property	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number, etc.)	Area of land (in case of land and buildings)	Nature of land in case of landed property	Extent of interest	If not in own name, state in whose name held and his/her relationship, if any to the Government servant
1	2	3	4	5	6	7
1	Agricultural Land	Situated in village sunhar, p.o. khargat, tehsil bhattiyat, district chamba hp, comprising khasra nos. 295/1, 299	06-00-00 Bighas Agricultural Land	Agricultural	Full	In my own name
2	Agricultural Land	Situated in village bhangiana, p.o. garnota, tehsil bhattiyat, district chamba hp, comprising khasra nos. 138, 140	00-04-00 Bighas Agricultural Land	Agricultural	Full	In my own name
3	Agricultural Land and Atta Chakki	Situated in village bhangianar, p.o. garnota, tehsil bhattiyat, district chamba hp, comprising khasra nos. 1194/142/1	00-04-00 Bighas Agricultural Land	Agricultural	Full	In my own name

Date of acquisition	How acquired (whether by purchase, mortgage, lease inheritance, gift or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government servant, if any, with the person/persons concerned) Please see Note 1 below)	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority if any	Total annual income from the property	Remarks
8	9	10	11	12	13
22.06.2009	Properties from serial No. 1 to 3 above purchased by my father for me.	2,50,000/- Rs. Only (including serial no. 1 to 3)	Not applicable	15,000/-	Properties from serial No. 1 to 3 above purchased by my father for me.
16.02.2006					
21.04.2004					

Date... 16-7-2013.

Signature... 
Civil Judge (Jr. Div
Court No.-III Ghumarwar
Distt Bhaspur (H.P)

FORM NO. II

Statement of liquid assets in respect of Sh. Vishal Bhamnotra, Civil Judge Jr.

Div. Cum JMIC, Court No. 3, Ghumarwin, as on the 31st December, 2012

(1) Cash and Bank balance exceeding 3 months' emoluments.

(2) Deposits, loans, advances and investments (such as shares, securities, debentures, etc.)

Sl. No.	Description	Name & Address of Company, Bank etc.	Amount	If not in own name, name and address of person in whose name held and his/her relationship with the Government servant	Annual income derived	Remarks
1	2	3	4	5	6	7
1	Salary account Self. No. 30431793744	S.B.I. Ghumarwin	5000/- Rs.	Self	NIL	Salary account
2.	Saving account.	State co-operative bank sihunta	1000-1500/- Rs.	self	NIL	Saving account
3.	PPF account No. 32100171384	S.B.I. Sihunta	60,000/- Rs.	Self	NIL	PPF Account
4.	Saving account No. 30824242475	SBI Sihunta	1000/- Rs.	Bindiya Dhiman-Wife	NIL	Saving account
5.	Saving account. No. 32581427679	SBI Ghumarwin	1000/- Rs.	Bindiya Dhiman-Wife	NIL	Saving account
6.	R.D. Account. No. 31882582482	SBI Sihunta	17,000/- Rs.	Anshika Bhamnotra-Daughter	NIL	R.D.
7.	Saving account No. 19010108010	State co-operative bank sihunta	7719/- Rs.	Bindiya Dhiman-Wife.	NIL	Saving account
8.	F.D. Account No. 154393728	SBI Sihunta	60,000/- Rs	Joint with Wife Bindiya Dhiman	NIL	Fixed Deposit

Date 16-7-2013

Signature.....

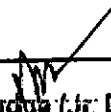
Civil Judge (Jr. Div
Court No.-11 Ghumarwin
Distt Bilaspur (H.P)

FORM NO. III

Statement of movable property in respect of **Sh. Vishal Bhamnotra, Civil Judge Jr. Div. Cum JMIC, Court No. 3, Ghumarwin, as on the 31st December, 2012**

Sl. No.	Description of items	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be, in case of articles purchased on hire purchase or instalment basis	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6
1.	Jewellery (gold & Silver) approx. 90Gm.	80,000/-Rs.(as on 2005 when gifted)	Bindiya Dhiman-Wife	Gifted by parents at the time of marriage	Nil
2.	Refrigerator	15000/- Rs.	Anshika Bhamnotra-Daughter	Purchased before joining.	Nil
3.	Car- Maruti Dezire Lxi	5,06,475/- Rs.	Self name	Earlier the owner was my father, who later on transferred the registration certificate in my name	Transfer of Registration Certificate.
4.	Television-LG LCD	12000/- Rs.	Anshika Bhamnotra-Daughter	Purchased before joining services	Nil
5.	Micro wave oven	12000/- Rs.	Anshika Bhamnotra-Daughter	Purchased before joining services	Nil
6.	Washing Machine	15000/- Rs.	Anshika Bhamnotra-Daughter	Purchased before joining services	Nil

Date... 16-7-2013

Signature...  Civil Judge (Jr. Div)
Court No. III Ghumarwin
Distt Bilaspur (H.P)

FORM NO. IV

**Statement of Provident Fund and Life Insurance Policy in respect of Sh.
Vishal Bhamnotra, Civil Judge Jr. Div. Cum JMJC, Court No. 3, Ghumarwin, as on
the 31st December, 2012**

S. No.	Policy No. and date of policy	Name of Insurance Company	Sum insured date of maturity	Amount of annual premium	Type of Provident Funds /GPF / CPF, (Insurance Policies) account No.	Closing balance as last reported by the Audit/ Accounts Officer alongwith date of such balance	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance the figures according to the Government servant should also be mentioned in this column)
1	2	3	4	5	6	7	8	9	10
1.	153648181 21.04.2010	LIC India	08.04.2030	2852/- Rs.	GPF No. HP-03- 3786 started on december 2012				
2.	153648191 21.04.2010	Lic India	50,000/-Rs. 08.04.2030	6000/- Rs.	NIL	NIL	NIL;	NIL	NIL
3.	154393728, 28.05.2012	Lic India	50,000/-Rs. 28.05.2028	24,000/- Rs.	NIL	NIL	NIL	NIL	NIL
4.	U094230913 30.04.2011	PACL India Ltd.	50,000/- 30.10.2016	12000/- Rs.	NIL	NIL	NIL	NIL	NIL

Date...16-7-2012

Signature ... 
Civil Judge (Jr. Div
Court No. III Ghumarwin
Distt Bilaspur (H.P)

FORM NO. V

Statement of Debts and Other Liabilities in respect of Sh. Vishal Bhamotra,
Civil Judge Jr. Div. Cum JMIC, Court No. 3, Ghumarwin, as on the 31st December,
2012

Sl. No.	Amount	Name and address of Creditor	Date of incurring Liability	Details of Transaction	Remarks
1	2	3	4	5	6
NIL	NIL	NIL	NIL	NIL	NIL

Date ... 16-7-2013

Signature...  Civil Judge (Jr. Div.)
Court No.-III Ghumarwin
Distt Bilaspur (H.P.)